

(b) whether it is also a fact that the Request for Proposal (RFP) had been issued to 39 bulletproof jacket manufacturing companies and out of them 6 such companies have submitted their sales proposal; and

(c) if so, the reasons for the delay in acquisition of bulletproof jackets for soldiers, till date?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) to (c) The Defence Acquisition Council (DAC) had accorded Acceptance of Necessity (AoN) in October, 2009 for procurement of 3,53,765 Bullet Proof Jackets (BPJs), including quantity 1,86,138 to be procured in the 11th Army Plan. The Request for Proposal (RFP) was issued to 36 vendors on 3.3.2011, but had to be retracted on 8.12.2011 to address issues in respect of conduct of trials. The RFP was issued again on 7.12.2012 to 39 vendors. However, as none of the BPJs produced by the vendors for trials were found to be compliant to the RFP parameters, the RFP was retracted on 5.10.2015. A fresh RFP has been issued on 4.4.2016. On completion of the technical evaluation of the offers, trials will be scheduled by Army Headquarters. However, to meet the immediate requirement of BPJs, an order for supply of 50,000 BPJs, through revenue expenditure route, has been placed on 31.3.2016, against which the first consignment of 5000 BPJs has been delivered on 15.10.2016.

Regional office of RBI at Durgapur, West Bengal

694. SHRI T. K. RANGARAJAN:

SHRI TAPAN KUMAR SEN:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Reserve Bank of India had a proposal to set up a Regional Office at Durgapur, West Bengal;

(b) whether it is also a fact that RBI was allotted requisite quantity of land during 2006-07 for the purpose by Asansol Durgapur Development Authority by the side of CMERI and opposite NIT Durgapur; and

(c) if so, present status of the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SANTOSH KUMAR GANGWAR): (a) to (c) Reserve Bank of India (RBI) has informed that there was a proposal to set up an Office/Sub Office at Durgapur, West Bengal. Eighteen acres of land was allotted on lease basis for 33 years by Durgapur Steel Plant/Steel Authority of India Ltd. to RBI in July 1984 and not by Asansol Durgapur Development Authority. Further, RBI has informed that subsequently, it was decided to surrender the plot back to the lessors, Durgapur Steel Plant/Steel Authority of India Ltd.